

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP 91/213,241(1), 169(1)/2017
MA 321/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2018

NAME OF THE PARTIES: Champak K Mehta & Ors.

Vs

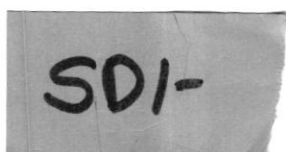
C. Mahendra International Ltd & Ors.

Section 213,241(1), 169(1) of the Companies Act.

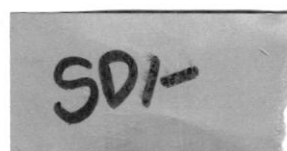
ORDER

36. **MA 321/2017 in CP 91/213, 241(1), 169(2)/2017**

At request of the parties, list this matter on 8.10.2018.

SDI-

RAVIKUMAR DURAISAMY
Member (Technical)

SDI-

B.S.V. PRAKASH KUMAR
Member (Judicial)